

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 27.06.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents

R-1 Ms. Diksha Thapa, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

Learned Counsel for the Applicants has filed a compliance Affidavit, dated 13-06-2024, in terms of the Order of this Court, dated 22-05-2024, that Notice has been served on the Respondent No.3 by publication in the Newspaper.

The Respondent No.3 has failed to enter appearance despite publication of the said Notice.

List on 05-08-2024 for hearing on I.A. No.01 of 2023.

Judge
27.06.2024